

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

DFR No. 2360 of 2014 & IA No. 228 of 2015

Dated: 5th February, 2016

In the matter of:-

Essar Steel India Ltd.

.... Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board & Anr. ... Respondent (s)

ORDER

The Court has not assembled. As agreed by the parties, list the matter on **01.04.2016.**

COURT MASTER